

THE APPROPRIATION (No. 3) BILL, 2026

(AS PASSED BY THE HOUSES OF PARLIAMENT—

LOK SABHA ON 4TH AUGUST, 2026

RAJYA SABHA ON 6TH AUGUST, 2026)

ASSENTED TO ON 11 AUG 2026 Act. No. 13 of 2026
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Bill No. 149-F of 2026

THE APPROPRIATION (No. 3) BILL, 2026

(AS PASSED BY THE HOUSES OF PARLIAMENT)

A

BILL

to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2023, in excess of the amounts granted for those services and for that year.

BE it enacted by Parliament in the Seventy-seventh Year of the Republic of India as follows:—

1. This Act may be called the Appropriation (No. 3) Act, 2026.

2. From and out of the Consolidated Fund of India, the sums specified in column 3 of the Schedule, amounting in the aggregate to the sum of fifty-four thousand sixty-seven crore, forty-five lakh, ninety-three thousand, two hundred and thirty-one rupees shall be deemed to have been authorised to be paid and applied to meet the amounts spent for defraying the charges in respect of the services specified in column 2 of the Schedule during the financial year ended on the 31st day of March, 2023, in excess of the amounts granted for those services and for that year.

Short title.

Issue of Rs.
54067,45,93,231
out of the
Consolidated
Fund of India to
meet certain
excess
expenditure for
the year ended
on the 31st
March, 2023.

Appropriation.

3. The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of India under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 2023.

THE SCHEDULE
(See sections 2 and 3)

1	2	3		
No. of Vote	Services and purposes	Excess		
		Voted portion	Charged portion	Total
		Rs.	Rs.	Rs.
40	Repayment of Debt Capital	..	53871,00,96,887	53871,00,96,887
85	Ministry of Railways Capital	..	196,44,96,344	196,44,96,344
	TOTAL:	..	54067,45,93,231	54067,45,93,231

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(As passed by the Houses of Parliament)